

Food Safety and Standards Authority of India FDA Bhavan, New Delhi-110002 Advertisement No. 01/2023 Requirement of Legal Consultant

- 1. The Food Safety and Standards Authority of India (FSSAI) is an statutory body under the administrative control of the Ministry of Health and Family Welfare, Government of India. It regulates the manufacture, storage, distribution, sale, and import of food articles, while also establishing standards to ensure food safety.
- 2. FSSAI offers excellent opportunities to Indian nationals with proven academic credentials, professional achievements, strong communication, interpersonal skills, good working knowledge of legal terms & cases and leadership qualities for engaging with FSSAI as Legal Consultant on short-term contract basis. The details of advertisement are as follow:

Sl.No.	Particulars	Description	Remuneration	
01	No. of Position & Place	01, FSSAI (HQ), New Delhi.	i. Rs. 70,000-80,0	00/-
	of Posting		consolidated Per Me	onth
02				their
03	Qualification	incorporated by or under a central Act, or a state Act, or any institution for higher education deemed to be a university by the Central Government or any other institution or foreign University approved by the Central Government and at least 07 (Seven) years of experience.	assessment/recommendation the Selection Committee. ii. There shall be 5 % an increment applicable only if	f the
04	Job Description	b) Desirable: Master's Degree in Law (LLM)/Ph.D. in Law. (Please see the detailed Advertisement at our	appointment in 1 557 ti.	
	F	website- https://www.fssai.gov.in/jobs@fssai.php)		
05	Last date for submission of application	08.01.2024		
06	Date of interview	Date & time will be intimated later.		

- 3. For detailed Advertisement and applying for the post, please visit FSSAI www.fssai.gov.in
- 4. Interested candidates may apply through the below mentioned link along with Bio-Data. https://www.fssai.gov.in/jobs@fssai.php

Sd/-(Bipin Parcha) Deputy Director (HR)